

Central Administrative Tribunal
Principal Bench

O.A. No. 1259 of 2001

New Delhi, dated this the 11th October, 2001

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Dr. A. Vedavalli, Member (J)

Shri R.K. Sareen.
S/o Shri S.K. Sareen.
R/o B-1/494, Janakpuri.
New Delhi-110058. .. Applicant
(By Advocate: Ms. Harvinder Oberoi)

Versus

1. Union of India through
the Secretary.
Dept. of Personnel & Training.
North Block. New Delhi.
2. The Registrar.
Central Administrative Tribunal.
Principal Bench. New Delhi.
3. Dy. Registrar (Estt.)
Central Administrative Tribunal.
Principal Bench.
New Delhi. .. Respondents
(None appeared)

ORDER (Oral)

Mr. S.R. Adige, VC (A)

Ms. Oberoi prays for permission to withdraw
the O.A. Permission is granted and the O.A. is
dismissed as withdrawn.

A. Vedavalli
(Dr. A. Vedavalli)

Member (J)

S.R. Adige
Vice Chairman (A)

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